

(b) International airports are manned by the officials of Delhi Police and the concerned State Police Forces. Complaints against police officials posted at the international airports are looked into by the respective State Governments and Delhi Administration.

House tax for Lawrence Road L.I.G. Flats

1790. SHRI RAM LAL RAHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the covered area of all the Low income Group DDA flats in Lawrence Road Colony, falling under Karol Bagh Zone, New Delhi, of Delhi Municipal Corporation House Tax Department is the same; and

(b) if so, the reasons for which different amount of house tax is charged from different families residing therein and the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Delhi Development Authority has intimated that there are four different categories of LIG Flats in Lawrence Road Colony and the covered area is different in respect of each category.

(b) The Municipal Corporation of Delhi has intimated that covered area is not the only criterion for fixation of property tax liability of DDA Flats. There are many other factors which go to determine the same, like cost of construction and market value of land on the date of commencement of construction of the reasonable rent of such flats.

Pollution of Ganga waters

1791. SHRI MADHAVRAO SCINDIA:

SHRI R. L. BHATIA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the preliminary findings of a comprehensive study of the Ganga conducted recently by the Central Board of Prevention and Control of Water Pollution has high-lighted a tragic paradox namely that the most venerated Ganga has perhaps become the most polluted river in the country;

(b) if so, the details of the main polluting factors for the Ganga waters; and

(c) the steps being taken to remove the pollution and to preserve the sanctity and purity that this river holds as the virtual life-line of a large parts of north India?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a)

No Sir, the studies reveal that some reaches of Ganga are heavily polluted, but it is not the most polluted river in the country.

(b) The main polluting factor for the pollution of river is the discharge of untreated sewage and sullage from Class I and Class II cities. Untreated discharge of effluents from industries is, to some extent, also responsible for pollution.

(c) The U.P. State Board for the Prevention and Control of Water Pollution is taking necessary steps as envisaged in the Water (P&CP) Act, 1974, for the Prevention and Control of Pollution of Ganga river. The U.P. State Board has undertaken a study in collaboration with the Central Board to control the pollution arising from the tanneries at Kanpur.